

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 01.08.2022 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**2.00PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar , Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Company Appeal(AT)(Ins)277/2022 & IA No 594/2022	Regen Infrastructure and Services Private Limited V Regen Powertech Private Limited	B.Dhanaraj	
2.	Company Appeal(AT)(Ins)278/2022	Sripriya Kumar RP of Green Garden Pvt Ltd V Komma Reddy Tarun Kumar	N.P.Vijay Kumar	
3.	Company Appeal(AT)(Ins)311/2022 & IA No 651,652,653/2022	P. Sikkandar V Jiangsu Yinhe Electronics	S.Balajanaki	

### **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp. App (AT)(CH) No.33/2022& I.A.No.393 of 2022	AnsarudeenHaneefa and Anr V SulaimanAssanar Kunju and 4	Vipin Warriar Vidyalakshmi Vipin	
5.	Comp. App (AT)(CH) No. 36 of 2022	P.A.Hamza V T.P.Anilkumar and 11 Ors	Harshini Jhothiraman Arjun Suresh	Alwin Godwin R1-R4
6.	Comp App (AT) (CH) Ins) No. 256/2021	CUBOID V Asset Homes Pvt Ltd	Eshwar Sabapathy N V Saisunder	Sivanand
7.	Comp App (AT)(CH)(Ins) No.128/2022	Ms. Baiju P. Fromer IRP of Krisenter Impex P ltd V Al Sadiq Sweets &Anr	Faisal PP Mokshavati K	
8.	Comp App (AT)(CH)(Ins) No. 137/2022	Samrat Khanna V	K. Gaurav Kumar PCS	

		LEPL Projects Ltd With		
9.	Comp App (AT)(CH)(Ins) No. 138/2022	Balaji Durairaj V LEPL Projects Ltd	K. Gaurav Kumar PCS	
10.	Comp App (AT)(CH)(Ins) No. 169/2022 & IA No.388 389 390 of 2022	Greeta Mani Vs JJ Fincap Pvt Ltd.,	Abishek Jenasenani Change of vakalat	Amrith Bharagav Jerin Asher Sojan
11.	Comp App (AT) (INS) No. 272/2022  (IA No.583/2022)	Jai Jinendra Enterprises & 7 Ors V C Sanjeevi&anr	Pawan Jhabakh	Kaviyanathan for Caveator
12.	Comp App (AT)(Ins)/295/2022	Jai Jinendra Enterprises V Sanjeevi C	Pawan Jhabakh	
13.	Comp App (AT)(CH)(Ins) No. 80/2022 IA No. 162/2022	Tesla Controls India Pvt. Ltd. V Pace Electricals Pvt Ltd.	K.Suresh	Janani Shankar Respondent
14.	Comp. App (AT)(CH)(Ins) No. 45/2021	Power Grid corporation of India ltd Vs Aster Pvt ltd & 3 others  <b>WITH</b>	M.S.Paul J Hudson Samuel	JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSN Raju R4
15.	Comp App (AT)(CH)(Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited &anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	JVL Bharathi R1 Sivakumar Suresh R2
16.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd &ors V M. Kishan Rao &Ors	M. Naga Deepak	Yogesh K. Jagia R1-R10

		<b>WITH</b>		
17.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao &Ors V Spectrum Power Generation Ltd &ors	Yogesh K Jagia	Rohan R1, R32-R34 SiddarthBaruk R5-R7 Parekh R26
18.	Comp App (AT)(CH)(Ins) No. 127/2022 & IA No. 298 & 299/2022	Employees Provident Fund Organisation V T. Sathisan RP & 2 Ors	M.S. Viswanathan	
19.	Comp App (AT)(CH)(Ins) No. 261/2022& IA.No.553/2022	A.L.Sundershan V Syndicate Bank &Anr	M/s.Aiyar& Dolia	

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT)(CH)(INS)No.68/2022 ( IA.NO 143/2022)	Hindustan Newsprint Employees Co-Operative Bank Limited V Hindustan Newsprint Limited Velloor  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
21.	Comp App (AT)(CH)(INS)No.69/2022 ( IA.NO 144/2022)	Glassfibers V Hindustan Newsprint Limited Velloor  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
22.	Comp App (AT)(CH)(INS)No.77/2022 ( IA.NO 156/2022)	Shaji V K V Hindustan Newsprint Limited  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
23.	Comp App (AT)(CH)(INS)No.73/2022 ( IA.NO 154/2022)	Thamban P V Hindustan Newsprint Limited Velloor  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2

24.	Comp App (AT)(CH)(INS)No.75/2022 ( IA.NO 155/2022)	Sunil P.K V Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
25.	Comp App (AT)(CH)(Ins) No. 330/2021	Koteswara Rao Karuchola RP V Asset Reconstruction Company (India) Ltd & 2 Ors	A. Chandra Shaker	

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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2. For VC Link - [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)